



2026:AHC:39197-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 2028 of 2026

Rishi Srivastava

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Piyush Kesharvani, Sarvesh Kumar Dubey
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
2. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press the writ petition and seeks to withdraw it.
3. In view of the statement made, this writ petition is dismissed as withdrawn.

February 20, 2026
KS

(Achal Sachdev,J.) (Rajiv Gupta,J.)